## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 38/111/NCLT/AHM/2016 (New) CP No. 26/111/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. AS Wish C. DOSW

COLLIPORTY SEOBETRY

2. PUNIT CHAOHAN PETITIONER PETITIONER PENALO

## <u>ORDER</u>

Petitioner present. Learned PCS Mr. Ashish Doshi present for Respondents.

At request of Petitioner, list the matter on 22.12.2016.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 25<sup>th</sup> day of October, 2016